

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal No(s). 1450/2012

N.K. YOGENDER SINGH

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 09/07/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. A.S. Rao, Adv.
Ms. Kumud Lata Das ,Adv.

For Respondent(s)

Mr. Rabindra Kumar Mohanty, Adv.
Mr. B. V. Balaram Das ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the appellant to file
additional documents.

The learned counsel for the respondent is not desirous of
filing any additional documents.

List again on 28.8.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.07.11
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